

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:788  
ANSWERED ON:05.12.2003  
FOREIGN DIRECT INVESTMENT  
JASWANT SINGH YADAV

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of FDI cases approved by Foreign Investment Promotion Board Sector-wise during the last months;
- (b) the total amount involved therein;
- (c) the number of cases pending with FIPB for approval;
- (d) the reasons for delay in clearing the cases; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

a) & (b) : A total no. of 408 FDI proposals involving an amount of Rs. 3024.67 crore have been approved by Foreign Investment Promotion Board (FIPB) during the period from April-September, 2003. Sector-wise break- up of these approvals are available in the monthly SIA Newsletter published by the Department of Industrial Policy & Promotion which is circulated to all major establishments.

(c) to (e): Consideration of FDI proposals is an ongoing process. FDI proposals once supported by all requisite documents are cleared in a time bound manner.